

No. C-143-Cf(A)/2008/Selection & Appointment: 17.01.2008

Subject: Recruitment by promotion of the judicial officers to the Uttar Pradesh Higher Judicial Service under Rule 5(a) read with Rule 20 of the Uttar Pradesh Higher Judicial Service Rules, 1975

Rule 5 of the Uttar Pradesh Higher Judicial Service Rules, 1975 dealing with source of recruitment and Rule 20 dealing with recruitment by promotion of the members of Nyayik Sewa are, for convenience, extracted below:

5. Source of recruitment.—The recruitment to the Service shall be made-

- (a) by promotion from amongst the Civil Judges (Senior Division) on the basis of Principle of merit-cum-seniority and passing a suitability test.
- (b) by promotion strictly on the basis of merit through limited competitive examination of Civil Judges (Senior Division) having not less than five years qualifying service;
- (c) by direct recruitment from amongst the Advocates of not less than seven years standing on the first day of January next following the year in which the notice inviting applications is published.

20. Promotion of members of Nyayik Sewa as referred to in Rule 5(a).—

- (1) Recruitment by promotion of the members of the Nyayik Sewa shall be made by selection on the principle of merit-cum-seniority and on passing such a suitability test, as prescribed in Appendix G(i).
- (2) The field of eligibility for recruitment by promotion shall be confined to four times the number of vacancies to be filled by promotion. The Selection Committee shall prepare a list in order of seniority of the officers eligible under Rule 5(a) of these rules.
- (3) The Selection Committee shall, after examining the record of the officers including in the list prepared under sub-rule (2) of this rule make a preliminary selection of the officers who in its opinion are fit to be appointed on the basis of seniority-cum-merit. In assessing the merits of a candidate, the Selection Committee have due regard to his service record, ability, character and seniority. The list shall contain the name of officers twice the number of vacancies required to be filled by promotion of the members of the Nyayik Sewa.
- (4) The Selection Committee shall forward the list of the candidates chosen at the preliminary selection to the Chief Justice along with the names of the officers who, if any, in the opinion of the Committee have been passed over for promotion to the service.
- (5) The Court shall examine the recommendations of the Selection Committee and make a final selection for promotion and prepare a list in order of seniority of the candidates who are considered fit for promotion and forward the same to the Governor. The list shall remain operative only till the next recruitment.

The appendix G(1) referred to in Rule 20 above, which prescribes for the subjects for the suitability test as well the methodology of the suitability test is for convenience is quoted as under:

Appendix G (1)
Rule-20

Syllabus prescribed for the suitability test for promotion from amongst the Civil Judges (Senior Division) under Rule-5(a)

(A) The subjects for the aforementioned test will include: -

- (i) The Law of contracts, the Law of Partnership, the Law concerning easements and torts, the Law relating to transfer of property including the principles of equity specifically applicable thereto, the principles of equity with special reference to the law of trust and specific relief, Hindu Law and Mohammedan Law and Constitutional Law.
- (ii) The Law of evidence, the Criminal Procedure Code and Code of Civil Procedure, including the principles of pleading. The questions set will relate mainly to practical

matters such as the framing of charges and issues, the methods of dealing with the evidence of witnesses, the writing of judgment of session trials, appeals, revision and the conduct of cases generally but will not be restricted to them.

- (iii) Indian Penal Code, the Uttar Pradesh Zamindari Abolition and Land Reforms Act 1951, Uttar Pradesh Urban Buildings (Regulation of Letting, Rent and Eviction) Act, 1972, U.P. Municipalities Act, U.P. Panchayat Raj Act, U.P. Consolidation of Holding Act, U.P. Urban (Planning and Development) Act, 1973 together with rules framed under the aforesaid Acts.

- (B) (a) The suitability test for adjudging the level of the legal knowledge of the candidate and his awareness of the relevant cases law on the subjects, indicated here-in above, will consist of two parts:-

All candidates will have to appear in a written test carrying a maximum of 100 marks, which will be a test of objective type requiring answering of 50 questions of 2 marks each in one hour duration.

- (i) The other part of the suitability test will be for the assessment of the candidate for his continued efficiency, which will be adjudged on the basis of his service record of preceding 10 years from the year of the suitability test. This part of the test will also carry a maximum of 100 marks which will be allotted on the basis of the grading of the officer reflected in the Court's annual confidential remarks recorded in the character roll providing however for the deduction of the marks for adverse entry as indicate below: -

Grading	Marks to be allotted
Outstanding	10
Very good	08
Good	06
Average	04
Poor	00
Adverse entry	Minus 2 marks for each year

- (C) The marks secured by the candidate in both parts of the suitability test for being eligible for promotion will not be less than 50% in aggregate i.e.100 marks.

The Hon'ble Full Court in its meeting dated 18.5.1985 was pleased to prescribe that:

No officer of the Nyayik Sewa shall be appointed to any post in any capacity in the Higher Judicial Service unless he has held the post of Civil Judge (now Civil Judge [Senior Division]) /Chief Judicial Magistrate at least for three years and his work and conduct has been satisfactory in all respects.

The Hon'ble Court in exercise of its powers under the Uttar Pradesh Higher Judicial Service Rules, 1975 and other enabling provisions in that behalf has determined 170 vacancies in all for recruitment by promotion under Rule 5(a) read with Rule 20 of the Uttar Pradesh Higher Judicial Service Rules,1975.

In view of the provisions in the Uttar Pradesh Higher Judicial Service Rules, 1975 read with resolution aforequoted the following officers fall in the zone of consideration for recruitment by promotion on the basis of Principle of merit-cum-seniority and passing a suitability test:

Sl. No.	Name of the officer S/Shri/Smt./Miss
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LIST 'A'- OFFICERS IN SHORT TERM APPOINTMENT AS A STOPGAP ARRANGEMENT UNDER RULES 22(3) OF UPHJS RULES, 1975

1.	Pratap Singh-II
2.	Ashok Kumar Awasthi
3.	Jai Prakash Singh-I
4.	Sanjeev Shiromani
5.	Dulare Lal
6.	Ashok Kumar Nigam
7.	Rakesh Kumar Upadhyay
8.	Ram Kailash
9.	Jai Mangal Sharma
10.	Gopal Kulshrestha

11.	Anil Kumar
12.	Ram Krishna Upadhyay
13.	Ashwani Kumar Singh
14.	Chaitanya Kumar Kulshrestha
15.	Shiv Kumar Singh-II
16.	Mahesh Prasad Srivastava
17.	Smt. Kalpana Misra
18.	Smt. Saroj Yadav
19.	Satish Chandra Sharma
20.	Yogendra Singh-II
21.	Smt. Prem Kala Singh
22.	Pradeep Kumar Consul
23.	Nand Lal
24.	Madhu Sudan Wadhwa
25.	Suprendra Pal Goel
26.	Mohd. Zaheer Uddin
27.	Shiva Prasad
28.	Smt. Kamini Pathak
29.	Raj Kumar Tewari
30.	Rajiv Goel
31.	Anil Kumar Pundir
32.	Arvind Kumar Jain
33.	Ram Preeti Dwivedi
34.	Pawan Kumar Chaurasia
35.	Raghvendra Prasad
36.	Naseer Ahmad-II
37.	Vinod Kumar Singh Rathore
38.	Syed Sarwat Mahmood
39.	Devendra Kumar Garg
40.	Rama Kant Misra
41.	Mohd. Aslam
42.	Prem Kumar Singh
43.	Krishna Kant Pandey
44.	Anil Kumar Gupta
45.	Piyush Chandra Srivastava
46.	Deepak Raj
47.	Shashi Mauli Tiwari
48.	Ghan Shyam Pathak
49.	Niraj Kumar Sangal
50.	Anil Kumar Ojha
51.	Upendra Kumar
52.	Hemant Kumar
53.	Girjesh Kumar Pandey
54.	Santosh Kumar Vishwakarma
55.	Jai Krishna Tiwari
56.	Mukesh Prakash
57.	Lokendra Kumar Rathi
58.	Alok Saxena
59.	Rajendra Kumar-III
60.	Hari Singh-III
61.	Amerika Singh
62.	Smt. Sadhna Rani (Thakur)
63.	Chandra Mauli Shukla
64.	Rajendra Chand
65.	Dina Nath Prasad
66.	Brahma Din Verma
67.	Hari Har Prasad Yadav
68.	Damodar Singh
69.	Abdul Qadir
70.	Narendra Deo Misra
71.	Kamal Chaudhary
72.	Subedar Yadav
73.	Nisamuddin
74.	Suresh Singh Yadav
75.	Ashok Kumar Bhardwaj
76.	Ahibaran Singh
77.	Kamla Singh Yadav
78.	Jai Pal Singh-III
79.	Shiv Pal Singh
80.	Sangam Lal
81.	Brajendra Singh-III
82.	Jang Bahadur Singh-III

83.	Biplava Kumar
84.	Vinod Kumar-II
85.	Mahendra Singh-II
86.	Satendra Singh
87.	Pitam Singh
88.	Bikanoo Ram
89.	Ashok Kumar Verma
90.	Chandra Pal
91.	Ram Adhar Ram
92.	Bharat Pandey
93.	Om Prakash Tripathi
94.	Naveen Srivastava
95.	Babu Lal Kesarwani
96.	Ram Krishna Shukla
97.	Umesh Chandra Sharma
98.	Syed Aftab Husain Rizvi
99.	Sohan Lal Srivastava
100.	Shyam Shanker
101.	Dinesh Kumar Sharma-II
102.	Shamsher Chandra
103.	Faridul Haque
104.	Sudhir Kumar-II
105.	Arvind Kumar Singh
106.	Mohammad Husain
107.	Lal Bahadur-II
108.	Surya Kumar Singh
109.	Nag Narain Rai
110.	Vinod Kumar Srivastava-IV
111.	Sanjay
112.	Ajai Tyagi
113.	Vinay Srivastava
114.	Prashant Kumar Charavarty
115.	Sudeep Kumar Banerjee
116.	Syed Waiz Mian
117.	Harish Kumar
118.	Vijay Kumar Agarwal
119.	Ashok Kumar Misra
120.	Akhilesh Kumar Tiwari
121.	Satya Prakash Naik
122.	Pradeep Kumar Dubey
123.	Bani Singh Nirala
124.	Dinesh Kumar Singh-II
125.	Krishna Kumar -IV
126.	Ajai Kumar Srivastava-I
127.	Syed Fariduddin Ashraf
128.	Chandra Bhushan Singh
129.	Tej Bahadur Singh
130.	Ganesh Mohan Sharma
131.	Surendra Pal Singh
132.	Arun Kumar Misra
133.	Santosh Kumar Pandey
134.	Brijesh Kumar Pandey.
135.	Neeraj Nigam
136.	Allah Rakhai
137.	Vidhya Shankar Patel
138.	Govind Ballabh (Sharma)
139.	Yogesh Chandra Tripathi
140.	Mahipat Singh Verma
141.	Krishna Kumar Asthana
142.	Praveen Kumar

**LIST 'B'-OFFICERS IN SHORT TERM
APPOINTMENT AS A STOPGAP ARRANGEMENT
UNDER RULES 22(3) OF UPHJS RULES, 1975
TO MAN THE FAST TRACK COURTS**

143.	Suba Singh
144.	Smt. Jai Shree Ahuja
145.	Pramod Kumar Singh
146.	Pramod Kumar-I
147.	Smt. Renu Agarwal
148.	Mukteshwar Prasad-II

149.	Amar Nath Singh
150.	Prem Mohan Singh
151.	Vishesh Sharma
152.	Mangal Prasad
153.	Ram Nath Dinkar
154.	Udai Singh
155.	Chandra Bhan-III
156.	Ram Adhar
157.	Ram Sahay
158.	Daya Ram Singh-II
159.	Pankaj Gaur
160.	Sarvesh Kumar
161.	Shanti Prakash Arvind
162.	Avnish Kumar Dwivedi
163.	Vijendra Kumar
164.	Charan Singh
165.	Rama Nand
166.	Vinay Kumar
167.	Rama Pati Maurya
168.	Roop Chandra Ram
169.	Ram Prakash-II
170.	Daya Ram-IV
171.	Ganga Ram
172.	Ajay Krishna Vishvesha
173.	Ashok Kumar Singh-III
174.	Dr. Rama Shanker Tripathi
175.	Vinay Kumar Mishra
176.	Shri Kant Verma
177.	Ramesh Gupta
178.	Surendra Kumar Yadav
179.	Kaushalendra Kumar Sinha
180.	Gauri Shanker Gupta
181.	Rajiv Sharma
182.	Lal Chandra-II
183.	Purnendu Kuamr Srivastava
184.	Smt. Neerja Singh
185.	Buddhi Ram
186.	Raghvendra
187.	Arvind Kumar Pandey
188.	Smt. Alka Srivastava
189.	Vidya Prakash Pathak
190.	Mohd. Azahar Husain Idrisi
191.	Ravindra Nath Yadav
192.	Ram Babu Sharma
193.	Ram Manohar Narayan Mishra
194.	Shri Nath Singh
195.	Sushil Kumar-II
196.	Mushir Ahmad Abbasi
197.	Khalil Ahmad
198.	Dinesh Chandra Singh
199.	Om Prakash Mishra-II
200.	Mahtab Ahmad
201.	Ram Chandra-IV
202.	Israr Ahmad
203.	Arun Chandra Srivastava
204.	Surendra Kumar Singh
205.	Rajendra Prasad Gupta
206.	Vinod Kumar Singh-III
207.	Uma Shanker Sharma
208.	Ram Jeet Singh Yadav
209.	Mahmood Ahmad Khan
210.	Harish Kumar Yadav
211.	Peeyush Sharma
212.	Sanjay Kuamr Dey
213.	Devi Shanker Prasad Srivastava
214.	Pramod Kumar Sharma
215.	Aejaz Ahmad Ansari
216.	Neel Kuntha Sahay
217.	Amar Jeet Tripathi
218.	Smt. Poonam Sikand
219.	Mohd. Rais Siddiqui
220.	Rohitash Singh Gangwar

221.	Smt. Jyotsana Sharma
222.	Tanvir Ahmad
223.	Sanjay Khare
224.	Amitabh Sahai
225.	Parmanand Shukla
226.	Shaileshwar Nath Singh
227.	Mahfooz Ali
228.	Rajesh Singh
229.	Nishesh Kumar
230.	Suresh Chandra Rana
231.	Mayank Kumar Jain
232.	Alok Kumar Trivedi
233.	Mohd. Ali
234.	Manvendra Singh
235.	Vinod Kumar-III
236.	Onkar Singh Yadav
237.	Raj Bhan Singh
238.	Suresh Chandra Mishra
239.	Ram Raj
240.	Shiv Shanker Prasad
241.	Mukesh Mishra
242.	Ramesh Chandra-V
243.	Sant Ram
244.	Badam Singh
245.	Vijendra Singh
246.	Satish Kumar-II
247.	Shiv Karan
248.	Abhimanyu
249.	Prem Nath
250.	Gajendra Kumar
251.	Gyan Prakash-II
252.	Anil Kumar Upadhyay
253.	Surendra Singh
254.	Dr. Ashok Kumar Singh-IV
255.	Sarvesh Chandra Pandey
256.	Brij Mohan Gupta-II
257.	Madan Lal Nigam
258.	Surendra Prasad (Mishra)
259.	Dharam Raj Mishra
260.	Anoop Kumar Goel
261.	Manohar Lal
262.	Pradeep Kumar Gupta
263.	Nalin Kuamr Srivastava
264.	Jitendra Kumar
265.	Vivek Kumar Dubey
266.	Yashwant Kumar Mishra
267.	Ram Pal Singh-II
268.	Pramod Kumar Srivastava-II
269.	Abrar Ahmad
270.	Ram Narain Maurya
271.	Rang Narain Pandey
272.	Gyan Prakash Tewari
273.	Jai Prakash Singh-II
274.	Jai Shankar Mishra
275.	Adarsh Kumar Singh Kanaujia
276.	Mridulesh Kumar Singh
277.	Shiv Mani Shukla
278.	Shiv Kumar
279.	Gulab Singh-I
280.	Sanjay Shanker Pandey
281.	Vinay Khare
282.	Kaushalendra Yadav
283.	Narendra Bahadur Yadav
284.	Suresh Chandra-IV
285.	Ashok Kumar-VI
286.	Smt. Mridula Kumar
287.	Mahanth Lal
288.	Kishor Kumar-II
289.	Shashi Kant Upadhyay
290.	Mahendra Kumar Arya
291.	Sanjiv Kumar
292.	Karan Singh Yuvraj

293.	Bijendra Kumar Shailat
294.	Lal Mani
295.	Dr. Rajiv Vikram Singh Gautam
296.	Sgt. Ram Murti Yadav
297.	Sudhir Kumar-III
298.	Chandra Pal Singh
299.	Indra Bhushan Goel
300.	Sushil Kumar Rastogi
301.	Deepak Swaroop Saxena
302.	Ashok Kumar Yadav-I
303.	Ram Baran Saroj
304.	Smt. Sangeeta Srivastava
305.	Girish Kumar Vaish
306.	Avinash Chandra Tripathi
307.	Chandrika Prasad Srivastava
308.	Brijendra Mani Tripathi
309.	Smt. Deepa jain
310.	Rakesh Kumar-III
311.	Satya Ram Yadav
312.	Om Prakash
313.	Vikash Saxena-I
314.	Rakesh Kumar-IV
315.	Shakeel Ahmad Khan
316.	Jyoti Kumar Tripathi
317.	Umesh Chandra
318.	Veer Nayak Singh
319.	Santosh Kumar Srivastava
320.	Jitendra Kumar Pandey
321.	Vikash Saxena-II
322.	Ajai Kumar Srivastava-II
323.	Navneet Kumar
324.	Mohd. Mateen Khan
325.	Umesh Kumar Singh
326.	Aftab Alam Khan
327.	Sita Ram Verma
328.	Mohd. Riyaz
329.	Lal Chandra Gupta
330.	Ram Karan
331.	Ram Sagar
332.	Km. Kumudni verma
333.	Kali Charan-II
334.	Harkesh Kumar
335.	Shobhi Lal
336.	Lalta Prasad-II
337.	Munshi Lal Azad
338.	Gajendra Singh-II
339.	Shree Bhagwan Singh
340.	Avinash Saksena
341.	Jitendra Kumar Singh
342.	Irfan Qamar
343.	Smt. Vani Ranjan Agarwal
344.	Surendra Singh
345.	Piyush Verma
346.	Lallu Singh
347.	Shyam Jeet Yadav
348.	Jai Prakash Singh-III
349.	Ram Milan Singh
350.	Rama Kant Seth
351.	Ashok Kumar-VII
352.	Ravindra Kumar-I
353.	Harish Tripathi
354.	Pankaj Kumar Upadhyay
355.	Satya Prakash Tripathi
356.	Alok Kumar Parasar
357.	Ravindra Vikram Singh
358.	Indra Kumar Pandey
359.	Amit Pal Singh
360.	Praveen Kumar Jain
361.	Narendra Kumar
362.	Raj Singh Verma
363.	Ayaz Ahmad
364.	Praveen Kumar Singh

365.	Brijesh Kumar Mishra
366.	Shyam Narayan Tripathi
367.	Hari Nath Pandey
368.	Shiv Dan Yadav
369.	Mahendra Prasad Chaudhary
370.	Abdul Mobeen
371.	Ramesh Singh
372.	Smt. Anita Raj
373.	Shanker Lal
374.	Vinod Kumar-IV
375.	Ashokeshwar Kumar Ravi
376.	Bhairav Lal
377.	Ram Kripal
378.	Ram Kumar-II
379.	Ram Chandra-V
380.	Dr. (Smt.) Vidushi Singh
381.	Ashok Kumar Premi
382.	Markandey Rai
383.	Nalin Kant Tyagi
384.	Shamsher Khan

**LIST 'B'-OFFICERS HOLDING POSTS IN THE
CIVIL JUDGE (SENIOR DIVISION) CADRE**

385.	Syed Hasan (Provisionally)
386.	Shree Narain Upadhyay(Provisionally)
387.	Satish Kumar Kain
388.	Suresh Chandra Savita
389.	Chandra Shekhar Prasad
390.	Virendra Chaubey
391.	Bans Raj
392.	Rajendra Ram
393.	Prakash Chandra Dwivedi
394.	Arvind Kumar-I
395.	Brij Bhushan Yadav
396.	Sita Ram Nigam
397.	Dharmendra Pratap Narain Singh
398.	Sardar Singh Chauhan
399.	Ram Naresh Maurya
400.	Brij Lal
401.	Jagdish-II
402.	Adil Aftab Ahmad
403.	Krishna Pal Singh
404.	Akhilesh Dubey
405.	Ramesh Chand
406.	Sanjay Kumar-I
407.	Smt. Reeta Kaushik
408.	Mohan Lal Vishwakarma
409.	Diwakar Prasad Chaturvedi
410.	Syed Sarwar Husain Rizvi
411.	Paras Nath Rai
412.	Prakash Nath Srivastava
413.	Bhu Deo Gautam
414.	Manoj Kumar Shukla
415.	Ram Nagina Yadav
416.	Atul Srivastava
417.	Sunil Kumar Mishra
418.	Kamlesh Dubey
419.	Ram Kishor Shukla
420.	Anand Prakash-I
421.	Shiva Kumar Singh
422.	Dr. Bal Mukund
423.	Mohd. Ibrahim
424.	Birendra Kumar Singh
425.	Ashok Kumar Singh-V
426.	Smt. Alpana
427.	Mukesh Kumar Singhal
428.	Amar Pal Singh
429.	Shesh Mani
430.	Shamshul Haque
431.	Rajendra Prasad Srivastava-III
432.	Gyanesh Kumar

433.	Smt. Beena Chaudhary
434.	Narendra Singh
435.	Bhagwati Prasad Saxena
436.	Arun Kumar Pathak
437.	Amar Jeet Verma
438.	Shashi Bhushan Pandey
439.	Randheer Singh
440.	Indra Deo Dubey
441.	Sunil Kumar Singh-I
442.	Jamal Masood Abbasi
443.	Kripa Shankar Sharma
444.	Sanjay Kumar-II
445.	Brijendra Kumar Tyagi
446.	Sham Kumar
447.	Shailesh Kumar Tiwari
448.	Surendra Prasad Yadav
449.	Avinash Narayan Pandey
450.	Mohd. Shareef
451.	Himanshu Bhatnagar
452.	Surendra Nath Tripathi
453.	Mittar Pal Singh
454.	Ram Kushal
455.	Ram Pyare
456.	Satya Prakash
457.	Pradeep Singh
458.	Angad Prasad-I
459.	Smt. Kumud Pal
460.	Krishna Kumar Singh
461.	Mahendra Pratap Singh Yadav
462.	Raj Narain Singh
463.	Smt. Anupama Gopal Nigam
464.	Hamid-Ullah
465.	Ram Murti Yadav
466.	Satya Vir Singh Yadav
467.	Pramod Kumar-II
468.	Ram Kesh Singh
469.	Shiv Singh Yadav
470.	Dev Raj Prasad Singh
471.	Ashwani Kumar Dubey
472.	Mahendra Pal Singh
473.	Raj Kumar Bansal
474.	Dhruva Kumar Tiwari
475.	Raj Bahadur Singh Maurya
476.	Jagdish Kumar
477.	Babu Prasad
478.	Lal Chandra-III
479.	Virendra Kumar
480.	Smt. Brijesh Singh
481.	Smt. Renu Rao
482.	Ram Suchit
483.	Mahesh Nautiyal
484.	Aniruddha Maurya
485.	Rajesh Kumar-I
486.	Prabhakar `Rao`
487.	Ram Raj Ram
488.	Suresh Chandra Bharti
489.	Suresh Chandra Arya
490.	Bachchu Singh
491.	Anil Kumar
492.	Suresh Chand
493.	Jagdish Prasad-IV
494.	Shambhu Nath
495.	Rahul Kumar Katyan
496.	Anupati Ram Yadav
497.	Tahshildar Singh

The suitability test as per syllabus and modality prescribed in appendix G (1) referred to in Rule 5(a) read with Rule 20 of the Uttar Pradesh Higher Judicial Service Rules, 1975, as amended up to date, is scheduled to be held on **10th February 2008**. The time and place of the suitability test shall be communicated afterwards.